

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.3476**  
TO BE ANSWERED ON 08.08.2018

**MERGER OF PASSPORT OFFICE**

3476. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the passport employees have demanded that the authorities should consider merger of the passport office with the Ministry of External Affairs.
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether many proposals approved by the cabinet are yet to be implemented in the passport offices; and
- (d) if so, the details thereof and the reasons for not implementing them?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

- (a) Yes, the All India Passport Employees Association, a recognized staff association of the Central Passport Organisation (CPO), has requested the Ministry to consider merger of the CPO with the Ministry of External Affairs.
- (b) The Central Passport Organisation (CPO) was established in 1959 as a Subordinate Office of the Ministry. A subordinate office functions as a field establishment which is responsible for the execution of the policies of the Government. Accordingly, the Ministry set up the CPO as a Subordinate Office for delivery of passport related services as per the policies framed by the Ministry.
- (c) & (d) No proposal approved by the Cabinet is pending for implementation by the Passport Offices under the CPO.

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